## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No. 16/(MAH)/2015 MA No. 17//2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016

NAME OF THE PARTIES: Mr. Ashfaque Khopekar & Ors.

V/s.

M/s. The Indian Performing Rights Society Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Syed Ahmed Adv. Forthe

2. Mayor hand Pethoner

Adv 466

Jeffendaut William

## Order MA No.171/2016 in CP No. 16/397-398/CLB/MB/MAH/2015

On the petitioners' side affidavit filed along with consent letters, the Respondent side wishes to file their objections in writing.

Accordingly, the Respondents are given liberty to file their Affidavit within 10 days.

List this matter for hearing on 25.1.2917.

sd/-

B.S.V. PRAKAŚH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)